

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

REF: U.O No. HD-Lgal/246/2021-02- dated 11.12.2021

GOVERNMENT ORDER NO:- -5750-JK (LD) of 2021

DATED:- 16 - 12 - 2021

Sanction is hereby accorded to the appointment of Officer of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 16 - 12 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-


1. Learned Advocate General, J&K
2. Additional Chief Secretary, Health & Medical Education Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5750- JK(LD) of 2021 dated 16.12.2021

S No.	Title of the Case	OIC
1.	TA 62/2901/2021 SWP No. 899/2019 titled Dr Mohammad Iqbal Dar Vs UT of J&K and Ors	Dr Bashir Ahmad Chalkoo, I/C Divisional Nutrition Officer, Kashmir
2.	OA No. 62/1232/2021 titledr Naser Shaheen Mir and Ors Vs UT of J&K and Ors	
3.	O A No. 62/1253/2021 titled Dr Irshad Ahmad Parray Vs UT of J&K and Ors	
4.	OA No. 62/880/2021 titled Owais Ali Thokar & Ors Vs UT of J&K and Ors	
5.	OA No. 62/1246/2021 titled Imtiyaz Bashir Rather Vs UT of J&K and Ors	
6.	OA/62/--/2021 M/S Dar Canteen Vs UT of J&K and Ors	
7.	CP No. /2021 in OA /62/519/2021 Dr Nusrat Hafiz Dar Vs UT of J&K and Ors	
8.	OA No. 62/2021 Dr Jan Mohammad Beigh Vs UT of J&K and Ors	
9.	OA 62/712/2020 Manzoor Ahmad Wani Vs UT of J&K and Ors	
10.	OA No. 62/1164/2020 titled MFMPHW Association & Ors Vs UT of J&K and Ors	
11.	OA 62/--/2020 titled Mohammad Maqbool Malik Vs UT of J&K and Ors	
12.	OA No. 62/425/2021 titled Dr Hilal Ahmad Bhat Vs UT of J&K and Ors	
13.	OA No. 62--/2021 titled Mohammad Ashraf Parray Vs UT of J&K and ors	
14.	OA No. 62/2021 Dr Asif Hussain Vs UT of J&K and Ors	
15.	OA No. /2021 Fareeda Akhter Vs UT of J&K and ors	
16.	Oa No. 62/2021 Mukhtar Ahmad Khan vs UT oi J&K and Ors	
17.	CCP No. --/2020 in WPC No 3866/2019 titled Basharat Nazir Bhat Vs Mr Atal Dullo and Ors	
18.	OA No. 62/2020 titled Showkat Ali Bhat Vs UT of J&K and Ors	
19.	Ta NO. 62/1921/2021 in SWP No. 1670/2018 titled Ab Rashid Reshi Vs UT of J&K and Ors	
20.	OA No. 62/1248/2020 titled Gh Nabi Dankoo vs UT of J&k and Ors	

Handwritten signature and date:

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